

IN THE INCOME TAX APPELLATE TRIBUNAL KOLKATA BENCH 'C', KOLKATA
[BEFORE SHRI J. SUDHAKAR REDDY, HON'BLE ACCOUNTANT MEMBER &
SHRI A.T. VARKEY, HON'BLE JUDICIAL MEMBER]

I.T.A. No. 149/Kol/2020
Assessment Year: 2010-11

JCIT, (OSD), Circle - 10(1), Kolkata.....Appellant
P-7, Chowringhee Square, Aayakar Bhawan,
3rd Floor, Room No. 84,
Kolkata - 700 069.

Vs

M/s. Gladiator Vyapaar Pvt. Ltd.....Respondent
50/6A, Harish Mukherjee Road, Bhawanipore,
Kolkata - 700 025.
[PAN: AABCG 2872 Q]

Appearances by:

None appearing on behalf of the Assessee.

Shri Jayanta Khanra, JCIT appearing on behalf of the Revenue.

Date of concluding the hearing : February 19th, 2021

Date of pronouncing the order : February 25th, 2021

ORDER

PER BENCH:

The assessee seeks permission of this Bench to withdraw his appeal in ITA No. 149/Kol/2020 as he has availed the scheme under "Vivad Se Vishwas Act, 2020" vide his application dated 10.02.2021. The assessee states that he has been granted certificate by the designated authority in Form No.-3 under the provisions of "Vivad Se Vishwas Act, 2020".

2. We accept this application of the assessee and dismiss this appeal as withdrawn.

Order Pronounced in the Open Court on 25th February, 2021.

Sd/-
(A.T. VARKEY)
(JUDICIAL MEMBER)

Sd/-
(J. SUDHAKAR REDDY)
ACCOUNTANT MEMBER

Dated: 25/02/2021
sc, Sr. PS

Copy of order forwarded to:

1. JCIT (OSD), Circle – 10(1), Kolkata.
2. M/s. Gladiator Vyapaar Pvt. Ltd., 50/6A, Harish Mukherjee Road, Bhawanipore, Kolkata – 700 025.
3. The CIT(A)
4. The CIT
5. DR

True Copy,
By order,

Assistant Registrar
ITAT, Kolkata